

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

C.P. (IB)/64(CH)2024

IN THE MATTER OF:

Sterna India Oil & Gas Private Limited ...

Petitioner

Under Section: 10, IBC 2016

Order delivered on 06.05.2024

Due to paucity of time, the matter could not be taken up today,
hence adjourned to 29.05.2024.

Sd/-

Court Officer